

Annexure-7

Name of the corporate debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED in CIRP

List of operational creditors (Government Dues) as on 03/05/2026

Sl. No.	Details of Claimant		Details of claim received			Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues.	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Government Dept		Date of receipt	Amount claimed	Amount of claim admitted									
1	GST Ahmedabad	GST	13-11-2025	4,84,25,462	-	VAT and GST	No		0	0	4,84,25,462		Disputed amount Rs. 38287109, interest calculated upto 11/11/2025	Email sent 24/03/2026, 03/05/2026
2	GST Raipur	GST	11-11-2025	2,43,30,223	2,43,30,223	GST	No		0	0	-		Demand yet to be crystallised , DRC 01 stage	Email sent 25/03/2026
3	GST Pune	GST	28-11-2025			GST	No		0	0	-		Email sent on Dec 9, 2025	
	GST Pune	GST	29-12-2025	1,82,43,88,910	1,82,43,88,910	GST	No			0	-		Revised Claim Email sent on Jan 7 2026	Email sent 27/03/2026
4	Income Tax	GST	05-10-2025	11,98,73,426	11,98,73,426	income tax	No		0	0	-		Email sent on Dec 9, 2025 and May 2, 2026	
5	GST Bangalore	GST	20-01-2026	20,26,611	20,26,611	GST	No			0	-		Email sent on Jan 23 2026	
6	GST Ahmedabad	GST	12-01-2026	30,12,03,995	30,00,00,000	GST	No				12,03,995		Email sent on Feb 2, 2026	Email sent 26/03/2026 and 4/4/2026 asking explanations discrepancy in calculation 03/05/2026
7	GST Bhopal	GST	17-02-2026	18,34,26,600	17,99,77,818	GST	No		0	0		34,48,782.00	Email sent on Feb 25, 2026	Email sent 4/4/2026
8	Excise and Taxation Gurugram	GST	05-03-2026	1,65,61,256	1,65,61,256	GST	No		0	0				Email sent 27/03/2026 asking assessment order
				2,52,02,36,483	2,46,71,58,244		0	0	0	0	4,96,29,457	34,48,782	-	